

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 242 of 2013 & IA no. 329 of 2013

Dated : 20th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

EDCL Power Projects Ltd.

...Appellant(s)

Versus

Kerala State Electricity Regulatory Commission &
Anr.

...Respondent(s)

Counsel for the Appellant(s):

Mr. Vipul Sharma

Mr. Anirudh Krishnan

Counsel for the Respondent(s):

ORDER

Post the matter for hearing on 21.1.2014 at Chennai Circuit Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson